

# HIGH COURT OF CHHATTISGARH: BILASPUR

## ORDER

No. 450 / Confdl./2016  
II-15-7/2004

Bilaspur, dated 07 July, 2016

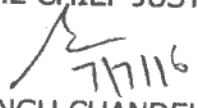
In compliance with the resolution (e) passed under item no. 02 in the Chief Justices' Conference, 2016, Hon'ble the Chief Justice has been pleased to constitute the following District Level Committee in all the Civil Districts with immediate effect, comprising of:-

### The District Level Committee: -

Hon'ble Portfolio Judge of the concerned District	-	Chairman
District Judge of the concerned District	-	Member
Collector of the concerned District	-	Member
Superintending Engineer (P.W.D.) of the concerned District-		Member

**The Committee shall comply with the Resolutions as at item no. (a), (b), (c) & (f) and send its proposal to the Hon'ble Portfolio Judge for approval.**

BY ORDER OF HON'BLE THE CHIEF JUSTICE

  
(ARVIND SINGH CHANDEL)  
REGISTRAR GENERAL

Endt. No. 451 / Confdl./2016  
II-15-7/2004

Bilaspur, dated 07 July, 2016

Copy forwarded to: -

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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9. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
10. Private Secretary to Registrar (Vigilance/I. & E./Judicial/Computerization), High Court of Chhattisgarh, Bilaspur for information.
11. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Mahanadi Bhawan (Capital Complex), New Raipur for information, with a request to circulate the order to all the Collector of the Districts.
12. Principal Secretary, Government of Chhattisgarh, Public Works Department, Mantralaya, Mahanadi Bhawan (Capital Complex), New Raipur for information, with a request to circulate the order to all the Superintending Engineer (P.W.D.) of the Districts.
13. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
14. District & Sessions Judge, Balod/ Balod-Bazar/ Bemetara/ Kondagaon/ Surajpur/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Durg/ Raipur/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Raigarh / Rajnandgaon/ Surguja at Ambikapur/ Dhamtari/ Mahasamund/ Uttar Bastar (Kanker)/ Koriya (Baikunthpur)/ Jajgir-Champa for information.
15. Additional Registrar (Admn./ D.E. & E./ S. & A. Cell/ M/Judicial), High Court of Chhattisgarh, Bilaspur for information.
16. Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
17. Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
18. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
19. Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works and Protocol/ Vigilance & I. and E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
20. Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/S. & A. Cell/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
21. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.

  
 (ARVIND SINGH CHANDEL)  
 REGISTRAR GENERAL